

Nomination of cases by Hon'ble the Acting Chief Justice on 16.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 7501/2016 (Time Extension Application)	Hon'ble B. K. Narayana, J.	Writ C-II (Crl.) Section on 17.05.2016
2	Crl. W. P. - 7700/2016 (Correction Application)	Hon'ble B. K. Narayana, J.	Writ C-II (Crl.) Section on 17.05.2016
3	W. P. - 47938/2014 (Recall Application)	Hon'ble Tarun Agarwala, J.	Writ C-II Section on 17.05.2016
4	W. P. - 25531/2002	Hon'ble Arun Tandon, J.	Writ C-II Section on 17.05.2016
5	W. P. - 29674/2002	Hon'ble Krishna Murari, J.	Writ C-II Section on 17.05.2016
6	W. P. - 36534/2000	Hon'ble Krishna Murari, J.	Writ C-I Section on 17.05.2016
7	I. T. A. - 53/2015 With I. T. A. - 34/2015	Hon'ble Sudhir Agarwal, J.	S. T. R./T. T. R. Section on 17.05.2016
8	Crl. Appeal – 3368/2015 With Crl. Appeal – 3852/2015 With Govt. Appeal – 5599/2015	Hon'ble A. K. Tripathi, J. (Alongwith connected matters)	Crl. Appeal Section on 17.05.2016
9	Crl. Appeal – 2275/2012 With Crl. Appeal – 228/2012	Hon'ble V. K. Shukla, J.	Crl. Appeal Section on 17.05.2016
10	Crl. Appeal – 2111/2015	Hon'ble A. K. Tripathi, J.	Crl. Appeal Section on 17.05.2016
11	Spl. Appeal – 1876/2010	Hon'ble Krishna Murari, J.	Spl. Appeal Section on 17.05.2016
12	Crl. Appeal – 2426/2016	Hon'ble A. K. Tripathi, J.	Computer Fresh Section on 17.05.2016
13	Spl. Appeal – 324/2016	Hon'ble Krishna Murari, J.	Listing Section on 16.05.2016
Bench Comprising			
14	W. P. - 14328/2016 (Recall Application)	Hon'ble Krishna Murari, J. And Hon'ble Raghvendra Kumar, J.	Writ C-II Section on 17.05.2016
15	W. P. - 6170/2016 (Review Application)	Hon'ble B. K. Narayana, J. And Hon'ble Shashi Kant, J.	Writ C-II Section on 17.05.2016
16	Crl. Appeal – 4855/2013 With Crl. Appeal – 4156/2013	Hon'ble A. K. Tripathi, J. And Hon'ble M. C. Tripathi, J.	Crl. Appeal Section on 17.05.2016
17	W. P. - 42749/2016 (Modification Application)	Hon'ble Sudhir Agarwal, J. And Hon'ble S. B. Singh, J.	Writ C-II Section on 17.05.2016

Hon....., J.			
18	H. C. W. P. - 11921/2015	Hon'ble Pratyush Kumar, J.	Writ C-II Section on 17.05.2016
19	W. P. - 49457/2000	Hon'ble Ran Vijai Singh, J.	Writ C-I Section on 17.05.2016
20	W. P. - 49455/2000	Hon'ble Ran Vijai Singh, J.	Writ C-I Section on 17.05.2016
21	W. P. - 21466/2016 With W. P. - 21467/2016 With W. P. - 52574/2013	Hon'ble Ashwani Kumar Mishra, J. (Alongwith connected matters)	Writ A-II Section on 17.05.2016
22	W. P. - 18628/2000	Hon'ble Anjani Kumar mishra, J.	Writ- B Section on 17.05.2016
23	CrI. M. A. - 4341/2016 With CrI. M. A. - 44707/2016 With CrI. M. A. - 1347/2016	Hon'ble Suneet Kumar, J.	482 Section on 17.05.2016
24	CrI. Revision – 2465/2003	Hon'ble Mohd. Tahir, J.	CrI. Revision Section on 17.05.2016
25	CrI. Revision – 507/1995	Hon'ble Arvind Kumar Mishra, J.	CrI. Revision Section on 17.05.2016
26	Bail – 2375/2016 With Bail – 4765/2016	Hon'ble Pankaj Naqvi, J.	Bail Section on 17.05.2016
27	Bail – 724/2016 With Bail – 33435/2015 With Bail – 43571/2015	Hon'ble R. D. Khare, J.	Bail Section on 17.05.2016
28	Bail – 1125/2016 With Bail – 25024/2015 With Bail – 37594/2015 With Bail – 32395/2015 With Bail – 17009/2015	Hon'ble K. N. Bajpayee, J.	Bail Section on 17.05.2016
29	W. P. - 22389/2016	Hon'ble Sunita Agarwal, J.	Computer Fresh Section on 16.05.2016
30	Bail – 15643/2016	Hon'ble R. D. Khare, J.	Computer Fresh Section on 17.05.2016
31	Bail – 15640/2016	Hon'ble R. D. Khare, J.	Computer Fresh Section on 17.05.2016
32	W. P. - 18630/2000	Hon'ble Anjani Kumar mishra, J.	Writ- B Section on 17.05.2016
Appropriate Court dealing with such matters			
33	Bail – 4577/2016 With	Appropriate Court dealing with such matters	Bail Section on 17.05.2016

	Bail – 24631/2016		
34	Bail – 12401/2014 With Bail – 4276/2013	Appropriate Court dealing with such matters	Bail Section on 17.05.2016
35	Bail – 8495/2014	Appropriate Court dealing with such matters	Bail Section on 17.05.2016
36	Bail – 35015/2015	Appropriate Court dealing with such matters	Bail Section on 17.05.2016
37	CrI. M. A.(U/S 482) – 13398/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 17.05.2016
Special Order			
38	W. P. - 9661/2016	Place the matter before Regular Bench	Writ A-II Section on 17.05.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
16.05.2016